

## Annexure-2

## Operational Creditor(Government Dues)

Sr No	Name of Financial Creditor	Details of Claims received		Details of Claim admitted						Amount of Contingent Claims	Amount of Claims rejected	Amount of any mutual dues,	Amount of claims under verification	Remarks	Amount in Rs.
		Date of Receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether Related Party?	%voting share in SCC						
1	EPFO	21-11-2025	49,630.00	-	Unsecured	-	-	No	0%	0	49,630.00	0	0	The claim filed by EPFO towards interest under Section 7Q and damages under Section 14B of the EPF & MP Act, 1952 is rejected as the liability was not crystallised as on the CIRP commencement date, the adjudication orders were passed during moratorium in violation of Section 14 of IBC, and the claim does not pertain to protected provident fund contributions.	49,630.00
	<b>Total</b>		<b>49,630.00</b>	-		-	-								


**Mayuri Daga**


Liquidator of Chinar Retails and Infrastructure Private Limited

Registration Number: IBBI/IPA-003/IPA-ICAI-N-00459/2024-2025/14467

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